

[*Translation*]**Conservation of Energy**

949. SHRI ARVIND TRIVEDI: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government are making efforts in Delhi and other divisions to save the energy in railway operations;

(b) if so, the total quantum of energy saved in Delhi division during last year and the target fixed to save energy in the current year;

(c) whether the Government propose to formulate any special scheme for conservation of energies in railway; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) Yes sir.

(b) On the non-traction side in Delhi division the pro-rata electrical consumption has come down in 1990-91 as compared to 1989-90 by 1.7 million units. Target for the current year is 3.0 million units. Specific energy or fuel consumption are strictly not divisional indices but pertain to a railway as a whole.

(c) Yes Sir.

(d) Energy conservation is sought to be achieved mainly by phasing out the thermally inefficient steam locos strict watch on electricity consumption as also by installation of fuel efficient kits, fitment of energy meters, coasting, installation of capacitor banks etc.

Homoeopathic Medical Colleges

950. SHRIDAU DAYAL JOSHI: Will the

Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether all the States have Homoeopathic Medical Colleges;

(b) if not, whether Government propose to set up Homoeopathic Medical Colleges in those States which have no such colleges; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) All States except Goa Haryana, Himachal Pradesh, Jammu & Kashmir, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim and Tripura have Homoeopathic Medical Colleges.

(b) There is not such proposal, at present.

(c) Does not arise.

[*English*]**Pollution caused by Steel Plants**

951. SHRI GOPI NATH GAJAPATHI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government have identified the steel plants which are causing pollution;

(b) if so, the details thereof;

(c) the extent of pollution being caused by these steel plants;

(d) whether some of these steel plants have been issued notice by the Central and State Pollution Control Boards; and